

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

12. **IA-3250 & 3251/2024 in C.P.(IB)/860(MB)/2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.06.2024**

NAME OF THE PARTIES:

Nimbus Packaging LLP

Vs

Supermax Personal Care Private Limited

SECTION: 9, 30, 12(2), 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Mr. Vasantkumar Takke, Ld. Counsel for the Applicant in IA-3250 & 3251/2024 present (VC). Mr. Ajinkya Kurdukar, Ld. Counsel for the Respondent/RP present.
2. Due to technical glitch from the side of the Counsel appearing for the Applicant, unable to hear the Counsel. Therefore, matter is adjourned to **06.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)